

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.394/SO/2020

DATED: 7.5.2020

NOTIFICATION

Sub: Covid-19 Pandemic – Extension of lockdown by the Government of Telangana till 29.5.2020 – Suspension of work in the Subordinate Courts in the State of Telangana in the State of Telangana, Tribunals, etc., extended till 29.5.2020 – Hearing of the matters ripen for disposal, in addition to urgent civil and criminal through VC - Further Instructions – Issued.

Ref: 1. High Court's Circular in Roc.No.394/SO/2020, dt.16.3.2020
2. High Court's Notification in Roc.No.394/SO/2020, dt.27.3.2020.
3. High Court's Circular in Roc.No.394/SO/2020, dt.25.4.2020

In continuation of the Circular/Notifications in the reference 1 to 3 cited, and consequent to the lockdown declared by the Government of Telangana till 29.5.2020, the following directions are issued to all the Subordinate Courts, Tribunals, Telangana State Legal Services Authority, Mediation and Arbitration Centre, High Court Legal Services Committee and Telangana State Judicial Academy:

1. The Subordinate Courts and Tribunals working under the control of the High Court, Telangana State Legal Services Authority, Mediation and Arbitration Centre, High court Legal Services Committee and Telangana State Judicial Academy shall remain closed, till 29.5.2020 or until further orders.
2. The cases which are listed up to 29.5.2020 shall be adjourned automatically en-bloc to a working day after one month, which shall be uploaded in the District Court website as well as CIS.
3. All the Judicial Officers in the State are further instructed to take up the hearing of the cases ripen for disposal, in addition to urgent civil and criminal matters through video-conferencing during this period. The Judicial Officers may also instruct the staff to attend the office on turn basis to assist the Court.
4. All other instructions issued in reference 1 to 3 cited, shall continue to be in force until further orders.


REGISTRAR GENERAL
7.5.2020.

To

- 1) All the Unit Heads in the State of Telangana. {With a request to communicate the same to all the Judicial Officers in your Unit}
- 2) All the Registrars, High Court for the State of Telangana.
- 3) All the Tribunals in the State of Telangana.
- 4) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 5) The Director, Mediation and Arbitration Centre, Hyderabad.
- 6) The Secretary, High Court Legal Services Committee, Hyderabad.
- 7) The Director, Telangana State Judicial Academy, Secunderabad.